

STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES IN
THE MONTH OF MARCH, 2016 THE HIGH COURT OF HIMACHAL PRADESH AT SHIMLA.

S.NO	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	D I S P O S A L						LOK ADALAT Settled	TOTAL DISPOSAL DURING THE MONTH	NO.OF CASES ADMITTED
				DIVISION BENCH In Limine	Regular	SINGLE BENCH In Limine	Regular	FULL BENCH In Limine	Regular			
CIVIL (ORIGINAL) CASES												
1.	CWP	5341	360	0	0	0	0	0	0	0	508	0
2.	ITR	0	0	0	0	0	0	0	0	0	0	0
3.	STR	8	0	0	0	0	0	0	0	0	0	0
4.	EDR	0	0	0	0	0	0	0	0	0	0	0
5.	CO.P	46	3	0	0	0	0	0	0	0	1	0
6.	COAPP	63	6	0	0	0	0	0	0	0	7	0
7.	COPC	237	76	0	0	0	0	0	0	0	70	0
8.	CS	433	6	0	0	0	0	0	0	0	3	0
9.	EX.P	66	3	0	0	0	0	0	0	0	6	0
10.	OMPM	35	5	0	0	0	0	0	0	0	4	0
11.	PA	0	0	0	0	0	0	0	0	0	0	0
12.	PP	0	0	0	0	0	0	0	0	0	0	0
13.	EL.P	0	0	0	0	0	0	0	0	0	0	0
14.	EMP	0	0	0	0	0	0	0	0	0	0	0
15.	OMP	368	37	0	0	0	0	0	0	0	39	0
16.	ARB.P	0	0	0	0	0	0	0	0	0	0	0
17.	ITAPP	0	0	0	0	0	0	0	0	0	0	0
18.	CMPMO	498	65	0	0	0	0	0	0	0	64	0

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S.NO	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL						LOK ADALAT Settled	TOTAL DISPOSAL DURING THE MONTH	NO.OF CASES ADMITTED
				DIVISION BENCH		SINGLE BENCH		FULL BENCH				
				In Limine	Regular	In Limine	Regular	In Limine	Regular			
19.	WTR	0	0	0	0	0	0	0	0	0	0	0
20.	ExRef	0	0	0	0	0	0	0	0	0	0	0
21.	EXC.P	0	0	0	0	0	0	0	0	0	0	0
22.	ARB.C	189	10	0	0	0	0	0	0	0	10	0
23.	CWPIL	22	1	0	0	0	0	0	0	0	4	0
24.	CWP-T	0	0	0	0	0	0	0	0	0	0	0
25.	CWPOA	32	0	0	0	0	0	0	0	0	1	0
26.	CWPTA	0	0	0	0	0	0	0	0	0	0	0
27.	COPCT	0	0	0	0	0	0	0	0	0	0	0
28.	CREW	0	0	0	0	0	0	0	0	0	0	0
29.	EX.PT	119	0	0	0	0	0	0	0	0	2	0
	TOTAL :-	7457	572	0	0	0	0	0	0	0	719	0

CIVIL (NOT ORIGINAL) CASES

30.	FAO	2299	85	0	0	0	0	0	0	0	40	0
31.	RFA	3871	34	0	0	0	0	0	0	0	57	0
32.	LPA	776	11	0	0	0	0	0	0	0	44	0
33.	C.REV/RP	49	10	0	0	0	0	0	0	0	14	0
34.	CONTA	0	0	0	0	0	0	0	0	0	0	0
35.	RSA	5533	55	0	0	0	0	0	0	0	47	0

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